

Annexure – 3

Name of the corporate debtor: Renaissance Indus Infra Private Limited; Date of commencement of CIRP: 31-03-2023; List of creditors as on: 15-11-2024
List of secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount covered by security interest	Whether Security Interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by Guarantee	% share in total amount of claims admitted			
1	PARIJATA TRADING PRIVATE LIMITED (DEBT ASSIGNED BY CATALYST TRUSTEESHIP LIMITED)	14-04-2023	10,07,89,81,816	10,07,89,81,816	Secured FC			NO	4,16,94,18,743	91.17%		-	-
2	PARIJATA TRADING PRIVATE LIMITED (DEBT ASSIGNED BY CLEARWATER CAPITAL PARTNERS SINGAPORE FUND V PRIVATE LIMITED) (CORPORATE GUARANTEE)	17-04-2023	1,10,85,86,459	89,26,23,146	Secured FC		-	NO	1,10,85,86,459	8.07%		-	21,59,63,313
	Total		11,18,75,68,275	10,97,16,04,962		-			5,27,80,05,202	99.24%	-	-	21,59,63,313

(Amount in ₹)

Amount of claim under verification	Remarks, if any
-	NA
	NA
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